Telcos seek uniform satcom, OTT rules

OJASVI GUPTA
New Dlhi, October 12

TELECOM OPERATORS ARE pressing the department of telecommunications (DoT) to ensure a level regulatory playing field for satellite communication (satcom) and over-the-top (OTT) platforms, saying existing rules need to evolve in line with the digital economy.

"Satcom is complementary, not competing. It can help extend coverage in rural areas faster and cheaper. But it must operate under the same rules if it's offering the same services," SP Kochhar, director general, Cellular Operators Association of India (COAI), told *FE*. COAI's members include private telecom majors Bharti Airtel, Reliance Jio, and Vodafone Idea.

The push comes as global satellite players such as Eutelsat OneWeb, Jio-SES, and Starlink prepare to enter the broadband market, with their licences ready for rollout. Telcos argue that asymmetrical regulation could distort market dynamics if similar services are governed by different standards.

Satellite internet providers, including Viasat, OneWeb, Hughes, and Nelco, have urged the DoT to create a separate licence category for satcom operators. They claim that the draft telecom authorisation framework could slow growth and discourage investment if it subjects satellite services to the same rules as traditional telecom operators.

Both sides have raised concerns over regulatory delays and the structure of approvals for satellite-based connectivity. Incumbent telcos argue that preferential treatment for new entrants could undercut players already burdened by high spectrum costs and statutory levies.

Another major demand from telecom operators is regulatory intervention to make OTT platforms contribute to infrastructure expenses. "They are contributing nearly 70% of the traffic but paying nothing. If someone is getting something free, they won't come to the table voluntarily. The government should make them sit and decide," Kochhar added.

Operators want a framework that would require major OTTs like Netflix, WhatsApp, Amazon Prime Video, Facebook, Instagram, and Zoom to pay a share of network costs, possibly through a levy similar to the Universal Service Obligation fee.

Telcos also want lower spectrum reserve prices and rationalised levies, arguing that the current pricing models date back to the 2G era and are unsuited to today's digital ecosystem. They say fair pricing is crucial as the industry prepares for 6G deployment.

AT A GLANCE

- Operators want common rules for satcom and OTT platforms
- OneWeb, Starlink, and others are set to launch services
- Satellite players oppose being regulated like traditional telcos
- Telcos demand Netflix and WhatsApp share infrastructure costs
- Industry seeks lower reserve prices ahead of 6G and satcom expansion

Gold import widens trade gap to $28 bn last month

ANI
New Delhi, October 12

INDIA'S MERCHANDISE TRADE deficit likely widened to $28 billion in September from $26.5 billion in August, driven by a sharp jump in gold imports, Union Bank of India said in a report.

Gold shipments nearly doubled month-on-month despite record-high prices, spurred by festive and wedding season demand. The rally in imports came even as global commodity prices rose only modestly, with the CRY Index ticking up to 301.78 from 296.64. A delay in the US-India trade agreement also likely pressured exports. The US accounts for about 20% of India's outbound goods trade.

The trade deficit is expected to stay elevated in the near term, supported by strong seasonal gold demand, firm energy needs, and continued reliance on electronics and capital goods imports. While lower global commodity prices and import substitution efforts may offer partial relief, export growth remains weak amid soft global demand and tariff hurdles.

Trade talks between India and America are progressing, with discussions on a first-phase agreement may continue through November.

MBBS student rape: Why was she out at night, asks Bengal CM; faces Opp fire

SWEETY KUMARI
Kolkata, October 12

EVEN AS WEST Bengal Chief Minister Mamata Banerjee Sunday said she was "shocked" by the alleged gangrape of a student of a private medical college in Paschim Bardhaman and assured that no accused would be spared, she raised questions over women hostellers "venturing out so late at night".

Before heading to north Bengal, Banerjee, when asked to comment on the rape incident, said: "It is a shocking incident. The girl was studying in a private medical college. Whose responsibility is it? How did she (the medical student) come out (of the hostel) at 12.30 am? As far as I know, it happened in the jungle. I don't know what happened at 12.30 am."

"Private medical institutions should be careful. They must take care of their students. Especially, when it is girl students, they should not be allowed to go out at night."

"I appeal to students who come from other states to not step out at night. See, it is everyone's right to go out...but it is also a fact that police cannot go and sit at everyone's house. They should protect themselves too, especially in forest areas," she said.

The second-year MBBS student hails from Odisha. She had gone out of the campus with a friend when four to five men dragged her to a secluded area and allegedly raped her.

The CM assured that all those guilty will be "severely punished". "Three persons have already been arrested based on the girl's statement. We will take strict action... No one will be spared," she said.

Questioning the status of rape cases in other states, Banerjee said, "Three weeks ago, three girls were raped on a beach in Odisha. What has the Odisha government done? If something happens to women in Bengal, we don't take it lightly."

"The incidents in other states are equally condemnable. Many incidents have taken place in Manipur, UP, Bihar, and Odisha... They are happening every day. The government there should also take strict action. We have zero tolerance here..." she said.

State BJP chief Samik Bhattacharya, "The CM's statement is testimony to lawlessness in the state. She has no right to remain in the CM's post."

CPI (M) leader Sujan Chakraborty alleged she was trying to shift the responsibility to the college. "During RG Kar rape incident, she (Mamata Banerjee) had said girls should not do night duty. Now, she is saying they should not step out at night. The situation in Bengal today has proved that the state is not safe for women..." he said.

Calling her remarks "deplorable and shameful", Union Minister Sukanta Majumdar said on X, "The CM cannot possibly evade responsibility for the absolute collapse of law and order. Shockingly, even now, she has chosen to shift the blame onto the private medical college!"

FROM THE FRONT PAGE

3% interest subsidy to MSME exporters

THE SUBSIDISED INTEREST rates on pre- and post-shipment rupee export credit for exporters were initially launched on April 1, 2015, for a five-year period. It has been extended multiple times with benefits capped at ₹50 lakh per exporter per Import Export Code (IEC).

The interest equalisation scheme has been credited with enhancing export volumes by reducing effective bank interest rates to 5-7% from 9-12%. It ended in December 2024.

The credit costs of Indian exporters range between 8-12% while the export credit in countries they are competing with is priced at 2-3%. Exporters say the scheme is needed urgently again to bridge the gap in cost of funds.

When the scheme covered almost all exporters it used to cost around ₹3,700 crore a year. In 2023-24, ₹3,699 crore were spent on the scheme which came down to ₹2,482 crore in 2024-25 as the scheme ran only for three quarters that year.

Recently, inter-ministerial consultations were held on the extension of the scheme as part of the export promotion mission announced in the Budget for FY26.

"It has been suggested that the interest subvention may be provided to only MSME exporters in the revamped scheme," an official said.

Since large exporters usually have cash balances and have bargaining power with their buyers, it was felt by many departments participating in the consultation. It is MSMEs who may have some challenges in the current headwinds due to higher US tariffs.

Officials said the government's focus is on making the scheme more robust for labour-intensive and MSME sectors facing US tariffs up to 50%.

While the MSME exporters may get a relief, the revamped scheme will leave other exporters disappointed. Export organisations led by Federation of Indian Export Organisations (FIEO) have been seeking the interest subsidy of 5% for all exporters since 50% tariffs by the US came into force late August.

It is not clear whether the interest subvention scheme would be announced as part of the Export Promotion Mission (EPM), which is also in final stages of preparation.

The EPM was announced in the Budget with an outlay of ₹2,250 crore. Schemes like Lab Grown Diamonds (LGD) and Market Access Initiative (MAI) have been subsumed in the EPM.

Another aim of the EPM is to lower the cost of credit to exporters. This is likely to be attempted via other means like deepening the factoring market and use of other innovative financial products.

Army gears for first Valley winter after Pahalgam

AMRITA NAYAK DUTTA
New Delhi, October 12

TAKING A SERIES of measures ahead of the Valley winter, the first after the April 22 terror attack in Pahalgam that led to Operation Sindoor and hostilities with Pakistan, the Indian Army is strengthening the anti-infiltration grid, sealing and securing key passes, enhancing the Line of Control (LoC) fence and redeploying existing troops in the area, The Indian Express has learnt.

According to security sources, there is a possibility of an increase in infiltration attempts by terrorists from across the border before the winter sets in. Terrorists are likely to change their modus operandi, which necessitates corresponding adjustments in how security forces operate.

For example, unlike past instances of terrorists establishing a single hideout away from populated areas, they are now expected to use two-three hideouts located within a radius of three to five kilometres and switch between them using the snow cover.

The terrorists, sources said, may avoid communicating from their hideouts and will instead go for it only when they are closer to populated areas. And instead of relying completely on specialised applications to send encrypted messages, they are likely to utilise the local mobile network to avoid detection, blending in with the high volume of calls in that network. They are likely to move out of their hideouts only in extreme emergencies.

Last year, The Indian Express reported that terrorists were using the Ultra Set communication equipment to encrypt and send messages to their handlers across the LoC. This basic radio set, connected to a mobile set without a SIM card, can be switched off immediately after messages are sent, making it difficult for security forces to intercept the communications.

According to sources, the winter deployment of troops will be carried out in view of the tactics of terrorists.

"Efforts will be made to significantly enhance anti-infiltration measures using additional technology such as thermal imagers, improved cameras, and small drones," a source said.

Learning from past operations, there will be an increased emphasis on gathering human intelligence on the ground in addition to relying on technical intelligence, which has been significantly enhanced over the last few years, the source said.

Sources also indicated that there will be redeployment of certain units from their permanent locations, considering operational requirements, which will prevent complacency among troops and maintain high levels of alertness.

"Such shifts will ensure that troops have fresh opportunities to familiarise themselves with the new terrain they are assigned to," another source said.

These changes might have some immediate administrative effects, but they will yield operational benefits since area domination is expected to increase as a result of the familiarisation efforts.

Moreover, there will be enhanced surveillance along the LoC and within the hinterland. Sources said a quicker reaction capability will be developed through the establishment of speedier Quick Reaction Teams (QRTs), and there may be the use of additional drones, including Kamikaze drones. Increased efforts will also be made to improve coordination among security forces and agencies for effective information sharing.

Retail participation in IPOs sees sharp dip

THOUGH A FEW names from fintech, consumer tech, and D2C brands have tapped the markets, these new-age businesses are still a minority (~16%) in the IPO universe, it added.

Its analysis of stocks listed in the past 21 months show that the broader performance excluding listing gains has been rather underwhelming, with an average of 4% over half the stocks having given negative returns. "This underscores the persisting weakness in secondary markets, especially since the second half of last year - and most of the stocks in our list have listed since that period, so it's an important distinction to look at," the report said.

Over the last six months, while these stocks have outperformed Nifty 50, by rising 19% as against the latter's 7%, the brokerage said this stems from 12 high performers which have risen more than 80% since listing out of which 9 have risen 100%.

On listing gains it said, the 161 IPOs that have listed so far over the last 21 months have delivered an average of 22% listing gains, with over 53% of these having given double-digit gains.

"Interestingly, it appears that the FII outflows have spiked during periods of heavy IPO activity, which suggests that institutions aren't sticking long to securities in the secondary markets once they make gains in the primary issues," it said.

The brokerage also found out that the lower the issue size, the better is the average return upon listing. "For size below $20 million, we see almost 40% returns, while it is 31% for listings targeting $20-40 million funds, the least successful have been the $1bn+ IPOs, which have delivered only 9% returns on an average," it said.

एल्फिन्स्टन उड्डाणपूल बाधितांना घरांच्या दुरुस्तीनंतर ताबा मिळणार

■ मुंबई

एल्फिन्स्टन पुलामुळे बाधित होणाऱ्या इमारतीतील रहिवाशांचे जवळच्या परिसरात म्हाडाच्या घरांमध्ये एमएमआरडीए पुनर्वसन करणार आहे. मात्र घरांच्या दुरुस्तीचे काम केल्यानंतर रहिवाशांना घरांचा ताबा दिला जाईल. याला किती महिन्यांचा कालावधी लागेल हे आता सांगता येत नसल्याने ताब्याची प्रक्रिया लांबणीवर पडण्याची शक्यता एका अधिकाऱ्याने व्यक्त केली.

एल्फिन्स्टन येथून वरळी-शिवडी उन्नत मार्ग जात असल्याने पूल पाडण्याचे काम एमएमआरडीएने सुरू केले आहे. या कामाच्या आड येणाऱ्या येथील दोन इमारती तोडण्यात येणार आहेत. या इमारतीतील ८३ रहिवाशांचे एमएमआरडीएकडून पुनर्वसन केले जाणार आहे. यासाठी म्हाडा मुंबई इमारत दुरुस्ती व पुनर्रचना मंडळाच्या दादर, प्रभादेवी, वडाळा, लोअर परळ आदि भागात इमारती आहेत. येथील घरे एल्फिन्स्टन पूल बाधितांना देण्यासाठी गेल्या आठवड्यात एमएमआरडीए व म्हाडाच्या अधिकाऱ्यांनी संयुक्तरित्या ११९ घरांची पाहणी केली. यामधील ४० घरे गेल्या दोन वर्षापासून बंद अवस्थेत असल्याने या घरांची दुरुस्ती म्हाडा स्व:खर्चाने करून नंतर एमएमआरडीएला हस्तांतरित करणार आहे.

असे सांगून अधिकारी पुढे म्हणाले, मात्र घरांच्या दुरुस्ती कामाला अद्याप सुरुवात झाली नाही. त्यामुळे प्रकल्प बाधित रहिवाशांच्या पुनर्वसनाला काही महिने लागू शकतील असे दिसते.

पोहायला गेलेल्या दोन मुलांचा मृत्यू

■ गंगापूर

छत्रपती संभाजीनगरमधील गंगापूर तालुक्यात पोहायला गेलेल्या दोन शाळकरी मुलांचा खदानीत बुडून मृत्यू झाला. नहरी रांजणगाव शिवारात ही घटना घडली. मयूर किशोर मोईन (१५) आणि साहील संतोष झाल्टे (१५) अशी मृत विद्यार्थ्यांची नावे आहेत.

दोन्ही विद्यार्थी महालगाव येथील न्यू हायस्कूलमध्ये नववीच्या वर्गात शिकत होते. भगूर ते महालगाव असा प्रवास ते दररोज करायचे. काल दुपारी शाळा सुटल्यानंतर दोघेही नहरी रांजणगाव शिवारातील एका बंद पडलेल्या खदानीत पोहण्यासाठी उतरले होते. पण पाण्याची खोली व प्रवाहाचा अंदाज न आल्याने ते पाण्यात बुडाले.

घटनास्थळी गुरे चारण्यासाठी काहीजण आले, तेव्हा त्यांना खदानीजवळ शाळेचे दप्तर, चपला, कपडे दिसले. पोलिसांनी शोधमोहीम राबवली, तेव्हा कुणीही सापडले नाही. सायंकाळी छत्रपती संभाजीनगर येथून अग्निशमन दलाला बोलावण्यात आले. अर्ध्या तासाच्या प्रयत्नानंतर दोघांचे मृतदेह बाहेर काढण्यात आले. साहिल झाल्टे हा नाशिकच्या येवला तालुक्यातील असून त्याचे कुटुंब भगूर येथे मोलमजुरी करून उदरनिर्वाह करते. १० वर्षांआधी साहिलच्या दीड वर्षांच्या बहिणीचा जळून मृत्यू झाला होता.

माहीम किल्ल्याचे पुनरुज्जीवन! अखेर सीमांकन प्रक्रिया पूर्ण

■ मुंबई

पुनरुज्जीवन आराखडा लवकरच तयार होणार

माहीम येथील ऐतिहासिक किल्ला आणि सभोवतालचा तीन एकराचा परिसर विकसित करण्याच्या कामासाठी पालिका प्रशासन सरसावले आहे. यासाठी सीमा शुल्क विभागाने सीमांकन प्रक्रिया पूर्ण केली आहे. त्यामुळे आता या माहीम किल्ल्याच्या पुनरुज्जीवन आराखडा तयार करण्याचा मुंबई पालिकेचा मार्ग सुकर झाला आहे.

माहिमचा किल्ला ही मुंबईतील अतिशय पुराण वास्तू असून तेराव्या शतकामध्ये राजा बिंबाराजाने बांधलेला हा मूळचा किल्ला आहे. चौदाव्या शतकामध्ये गुजरातच्या सुलतानाने त्यावर हल्ला केला आणि सोळाव्या शतकामध्ये पोर्तुगिजांनी या ठिकाणी हा किल्ला उभा केला, तो आज माहिमचा किल्ला म्हणून ओळखला जातो. एक हजाराहून अधिक

वर्षाच्या या किल्ल्याला ग्रेड १ वारसस्थळाचे नामांकन मिळाले आहे. 'मात्र, किल्ल्यावरील अतिक्रमणामुळे आणि दुर्लक्षामुळे किल्ला जीर्णावस्थेत पोहोचला होता. त्यामुळे प्रशासनाने किल्ल्याचे जतन करण्यासाठी आणि पर्यटन वाढवण्यासाठी किल्ल्याचे सौंदर्यीकरण करण्याचा निर्णय घेतला आहे. त्यानुसार किल्ल्याला नवी झळाळी देण्यासह किल्ल्याची पुरातन वास्तू कशी होती, बुरुज, कोट, भिंती, त्यावेळी किल्ल्यात असलेल्या वास्तू या जुन्या काळाप्रमाणेच दिसाव्यात याचा विचार करून सौंदर्यीकरण केले जाणार आहे.

यासाठी पालिका आणि सीमा शुल्क विभाग यांच्यामध्ये करार होणार असून वीरमाता जिजाबाई तांत्रिक संस्था म्हणजे व्हीजेटीआय येथील तज्ज्ञांकडून स्ट्रक्चरल ऑडिट करण्यात येणार आहे.

गाझा शांतता परिषदेसाठी पंतप्रधान नरेंद्र मोदींना निमंत्रण?

■ नवी दिल्ली

गाझा पट्टीतील रक्तरंजित संघर्ष थांबवण्यासाठी उद्या १३ ऑक्टोबर रोजी होत असलेल्या आंतरराष्ट्रीय शांतता परिषदेला उपस्थित राहण्यासाठी अमेरिकेचे राष्ट्राध्यक्ष डोनाल्ड ट्रम्प आणि इजिप्तचे राष्ट्राध्यक्ष अब्देल फत्तेह अल-सीसी यांनी पंतप्रधान नरेंद्र मोदी यांना निमंत्रण दिले, अशी माहिती सूत्रांनी दिली. मात्र अमेरिकेच्या व्हाईट हाऊसने या वृत्ताला पुष्टी दिली नाही. गाझा पट्टीत गेली सुमारे दोन वर्षे इस्त्रायल आणि हमासमध्ये युद्ध सुरू आहे. या युद्धात आतापर्यंत हजारो लोक मारले गेले आहेत. ट्रम्प यांनी हा संघर्ष थांबवण्यासाठी पुढाकार घेतला आहे. ट्रम्प यांनी दिलेला शांततेचा प्रस्ताव इस्त्रायलचे पंतप्रधान बेंजामिन नेतन्याहू आणि हमासने काही अटींवर स्वीकारला आहे.

छत्रपती संभाजीनगरचे शशी थरूर! अंबादास दानवेंचा भुमरे यांना टोला

■ छत्रपती संभाजीनगर

छत्रपती संभाजीनगरचे खासदार संदीपान भुमरे यांना 'संसदरत्न पुरस्कार' जाहीर झाला आहे. यावरून उबाठा आमदार अंबादास दानवे यांनी एक्स पोस्ट करत अभिनंदन करताना ते संभाजीनगरचे शशी थरूर आहेत, असा टोला लगावला आहे. अंबादास दानवे पोस्टमध्ये म्हटले आहे की, सर्वप्रथम छत्रपती संभाजीनगरचे खासदार संदीपान भुमरे यांना संसदरत्न पुरस्कार जाहीर झाल्याबद्दल अभिनंदन. छत्रपती संभाजीनगरचे शशी थरूर

म्हणून ओळखले जाणारे भुमरेसाहेब जिल्ह्यातील शेतकरी, महिला, कामगार, रस्ते, आरोग्य आणि गरीब-गरजू नागरिकांचे प्रश्न संसदेत ठामपणे मांडतात. त्यांनी आपल्या भाषणातून सत्ताधाऱ्यांना घाम फोडत नेहमीच जनतेच्या प्रश्नांना न्याय मिळवून देण्याचा प्रयत्न केला आहे. हा पुरस्कार जिल्ह्याच्या शिरपेचात मानाचा तुरा आहे. संपूर्ण संसद आपल्या प्रभावी भाषणाने हलवून सोडणारे संदीपान भुमरे साहेब, उद्धव ठाकरे यांच्यावर टीका करण्याचा प्रयत्न करताना हे विसरू नये की, ध्यानी-मनी नसताना त्यांना कॅबिनेट मंत्री म्हणून संधी देणारे उद्धव ठाकरे होते.

साखर कारखान्यांची बैठक पवार काका-पुतण्या एकत्र

■ पुणे

आगामी स्थानिक स्वराज्य संस्थांच्या निवडणुकीमुळे राज्यातील राजकारण चांगलेच तापले आहे. आज दुपारी पुण्यात अनेक साखर कारखान्यांचे प्रमुख पदाधिकारी आणि वसंतदादा शुगर इन्स्टिट्यूट संचालक मंडळाच्या बैठकीतील व्यासपीठावर उपमुख्यमंत्री अजित पवार आणि शरद पवार गटाचे अध्यक्ष शरद पवार एकत्र आले. या बैठकीत 'मी कुठलेही काम शंभर टक्केच करतो, अन्यथा करत नाही', असा टोला अजित पवारांनी लगावला. या बैठकीला बाळासाहेब थोरात आणि राजेश टोपे हे नेतेही उपस्थित आहेत. या बैठकीत पुढे अजित पवार म्हणाले की, केंद्रीय सहकार मंत्री अमित शहा यांनी राज्यातील कारखान्यांना मदत करणार असल्याचे ठरवले आहे. मात्र केवळ त्या कारखान्यांचे रेकॉर्ड चांगले असले पाहिजे, अशी अट आहे. यामध्ये कुठलेही राजकीय द्वेष न आणता चांगल्या कारखान्याची निवड केली जाईल. अमित शहा कारखान्यातील इतर प्रकल्पांना कमी व्याजाने पैसे देणार आहेत. त्यासोबत कारखान्यात एआयचा वापर याबद्दलही चर्चा करण्यात आली.

जळगावात गर्भवती महिलांसाठी प्रथमच हेल्पलाईन नंबर

■ जळगाव

गर्भवती महिलांना तत्काळ आणि प्राधान्याने वैद्यकीय मदत उपलब्ध व्हावी, या उद्देशाने जळगाव जिल्हा परिषदेच्या आरोग्य विभागाने पहिल्यांदाच एक अभिनव उपक्रम सुरू केला आहे. जिल्हा परिषदेने आता गर्भवती महिलांसाठी विशेष हेल्पलाईन क्रमांक ८८३७३२९१३० उपलब्ध केला आहे. जिल्हा परिषदेच्या मुख्य कार्यकारी अधिकारी, मीनल करनवाल यांच्या संकल्पनेतून हा उपक्रम राबविण्यात येत आहे.

या उपक्रमाला उत्तम प्रतिसाद मिळत असून, आजवर २००० हून अधिक गर्भवती महिलांनी या सेवेचा लाभ घेतल्याचे समोर आले आहे. या हेल्पलाईन सेवेमार्फत प्रसूतीसाठी तातडीने वाहन उपलब्ध करून देणे, आरोग्य सेवेचा त्वरित लाभ मिळवून देणे, तसेच आई व बाळाच्या आरोग्याची सतत निगराणी ठेवणे यांसारख्या महत्त्वाच्या सुविधा पुरवल्या जात आहेत. आई आणि बाळाची सुरक्षितता आमची जबाबदारी हे ब्रीदवाक्य घेऊन सुरू झालेला हा उपक्रम जिल्ह्यातील माता आणि बालकांच्या आरोग्य रक्षणासाठी एक महत्त्वाचा, प्रभावी मार्ग ठरला आहे.

ठाणे-घोडबंदर मार्ग अवजड वाहनांना बंद

■ ठाणे

ठाणे घोडबंदर मार्गावरील खड्ड्यांमुळे गेल्या काही दिवसांपासून इथे प्रचंड वाहतूक कोंडी होत आहे. हे खड्डे बुजवून तिथे डांबरीकरणाचे काम मिरा-भाईंदर महापालिकेच्या वतीने करण्यात येणार आहे. त्यामुळे अवजड वाहनांसाठी ठाणे घोडबंदर मार्ग येत्या १४ ऑक्टोबरपर्यंत बंद ठेवण्यात येणार आहे. घोडबंदर येथील गायमुख घाट हा गुजरात, पालघर व डहाणू येथील मालवाहतुकीसाठी महत्त्वाचा समजला जातो. मात्र या मार्गाकडे दुर्लक्ष झाल्याने इथे मोठाले खड्डे पडले आहेत. त्याचे डांबरीकरणाचे काम सुरू करण्यात आले.

मुरबाडमध्ये आज शिंदेसेनेचा मेळावा

■ मुरबाड

आगामी स्थानिक स्वराज्य संस्थांच्या निवडणुकीसाठी शिवसेना शिंदे गटाने आज तालुक्यातील पक्ष पदाधिकारी आणि कार्यकर्त्यांचा मेळावा आयोजित केला आहे. खासदार डॉ. श्रीकांत शिंदे यांच्या प्रमुख उपस्थितीत हा मेळावा होणार आहे.

मुरबाड तालुक्यातील सर्व जिल्हा परिषद आणि पंचायत समिती जागा जिंकण्यासाठी शिंदे गटाने तयारी सुरू केली आहे. भाजपा आमदार किसन कथोरे यांचे आव्हान मोडीत काढण्यासाठी पक्ष कार्यकर्त्याला ताकद दिली जात आहे. परिवर्तन पॅनलचे प्रमुख राम दुधाळे व शिंदे गटाचे तालुका संघटक संतोष जाधव हे पारंपरिक विरोधी या मेळाव्यानिमित्ताने एकाच मंचावर बघायला मिळणार आहेत. दरम्यान, आजच्या मेळाव्यात शरद पवारांच्या राष्ट्रवादी काँग्रेसकडून विधानसभा निवडणूक लढवणारे ठाणे जिल्हा परिषदेचे माजी उपाध्यक्ष सुभाष पवार हे शिंदे गटात जाण्याची चर्चा रंगली आहे.

सावंतवाडी रुग्णालयातील १० डॉक्टरांचे राजीनामे

■ सावंतवाडी

रुग्णालयाच्या दुरवस्थेबाबत कोल्हापूर खंडपीठात सुनावणी सुरू असताना राज्याचे आरोग्य सचिव वीरेंद्र सिंह यांनी सावंतवाडी उपजिल्हा रुग्णालयाला भेट देऊन येथील रुग्ण सुविधांची पाहणी केली. मात्र त्याचवेळी याच रुग्णालयातील १० डॉक्टरांनी तडकाफडकी राजीनामे दिल्याने तालुक्यातील आरोग्य क्षेत्रात खळबळ उडाली आहे.

राजीनामा दिलेल्या डॉक्टरांच्या राजीनाम्याचे कारण मात्र गुलदस्त्यात आहे. सावंतवाडी उपजिल्हा रुग्णालयात वैद्यकीय अधिकारी येण्यास तयार नसणे, तसेच सुविधा असूनही तंत्रज्ञ नसणे, अशा अनेक समस्या आहेत. या रुग्णालयाच्या

आरोग्य क्षेत्रात खळबळ

दुरवस्थेबाबत उच्च न्यायालयाच्या कोल्हापूर खंडपीठासमोर याचिका दाखल असून, सुनावणीदरम्यान न्यायालयाने राज्य शासनाला खडेबोल सुनावले आहेत. तसेच तथ्य शोध समिती नेमण्याचे निर्देश दिले आहेत. या पार्श्वभूमीवर सिंधुदुर्ग जिल्ह्याचे पालक सचिव व राज्याचे आरोग्य सचिव वीरेंद्र सिंह यांनी उपजिल्हा रुग्णालयाला भेट देऊन समस्यांची माहिती घेतली. मात्र, आरोग्य सचिव रुग्णालयात असतानाच इकडे १० वैद्यकीय अधिकाऱ्यांनी आपल्या पदांचे राजीनामे दिले.

वैद्यकीय सेवेवर सतत पडत असलेल्या अतिरिक्त ताणामुळे डॉक्टरांनी हे पाऊल उचलल्याचे बोलले जात आहे. राजीनामा दिलेले हे सर्व डॉक्टर बीड तसेच छत्रपती संभाजीनगर जिल्ह्यातील असून आणि त्यांना राज्य शासनाकडून खास सिंधुदुर्ग जिल्ह्यात नेमणुका देण्यात आल्या होत्या.